BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P.No.141/KB/2017 CP.835/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th December 2017, 10.30 A.M.

Name of the Company Under Section		Nezone Traders Pvt.Ltd.  391(2),394		
<b>/</b> ·	Ms TIAIN. Deputy Dir	Minis	he Regional Director (ER), stry of Corporate us, GOI	20.12.17
21		A DASGUPTA, Ada TH DEY, Adu. ALK, P.CS	W. ] Betitioners	· Days.

## ORDER

- Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director from the O/o the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Government are present.
- Ld. Counsel for the petitioner has submitted that applicant company has no creditor but he needs time to file Auditor's Certificate. Prayer is allowed. Ld. Counsel for the

petitioner may file supplementary affidavit annexing the Auditor's Certificate regarding no creditor.

List it on 21/02/2018.

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(Jinan K.R.) Member (J) Ad manus manu

(V.P.Singh) Member (J)

MS THANKER

Robinsons.

LINE, PERMALYA BASGURTA, AND D'UR. DEBANATH DEY AND. S. MIK IT PATNALK, PES